



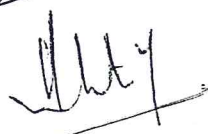
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/172/2016  
NAME OF THE PETITIONER(S) : SIRAJUDEIN MOHAMMED SUBAIR  
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Prigadarshini N For T.K. Bhasker	Counsel for Petitioners	
2.	VINEET S	for R <sub>1</sub> - R <sub>2</sub>	
3.	Ambali Menon	for R <sub>3</sub>	

**ORDER**

Counsel for petitioner and Counsel for R1 & R2 are present. Both the counsels submitted that the parties are intending to settle the matter and received a communication in this regard today only. Counsel for R3 present and stated that she did not receive any such communication. Considering their submissions, time is enlarged at request to hear submissions in relation to the outcome of the settlement talks. Put up on 26.02.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc